NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP 199-A/2016 with TP No. 199/397-398/NCLT/AHM/2016 CA. 112/2013 with C.P. No. 198/397-398/NCLT/AHM/2007

Coram: HON'BLE MR. BIKKI RAVEENDRA BABU MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Jagran Prakashan Ltd.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

SIGNATURE REPRESENTATION DESIGNATION S.NO. NAME (CAPITAL LETTERS) 1. Hr. Pallar kumer 1. with Mr. Roham Shal 2. Mr. Romann, Matheur with Me. Vricha Barni Rosp. No. 5 Vansum Advocate for Singhi I lu. Resp. No.7 Differentes 3rs Brigernther Parmus Advocerte For, Trivedi's Luw office fath Petitioner Advocate G. Mr. DHRUVDEWAN 12 M. Challe Mr. KOSTUBU DENNANI Kniskruæ Mohaer Shulker AdV.

## <u>ORDER</u>

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Petitioner.

Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondents No.5 and 6. Learned Advocate Mr. Krishna Mohan Shukla present for Respondents No. 3. Learned Advocate Mr. Pallav Kumar with Learned Advocate Mr. Rohan Shah present for Respondent No.2. Learned Advocate Ms. Priyanka Parmar i/b Learned Advocate Mr. Nilesh Trivedi present for Respondent No.7.

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It is represented that Learned Senior Counsel appearing for Respondents no. 5 and 6 are arguing the matter before Hon'ble High Court of Gujarat and he requested time till 19.12.2017 to continue his arguments.

Learned Counsel appearing for Respondent no. 3 requested time till 20.12.2017.

Hence, list the matter for the arguments of Respondents on 19.12.2017 and 20.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of December, 2017.